

among themselves to serve as members of the Committee on Estimates for the unexpired portion of the term ending on 30th April, 1959, vice Shrimati Renuka Ray and Shri Nemi Chandra Kasliwal resigned."

The motion was adopted.

PUBLIC ACCOUNTS COMMITTEE

Shri Ranga (Tefali): Sir, I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Accounts for the unexpired portion of the term ending on 30th April, 1959, vice Shri T. N. Singh resigned from Lok Sabha."

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from among themselves to serve as a member of the Committee on Public Accounts for the unexpired portion of the term ending on 30th April, 1959, vice Shri T. N. Singh resigned from Lok Sabha."

The motion was adopted.

12.33 hrs.

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL

The Minister of Law (Shri A. K. Sen): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The motion was adopted.

Shri A. K. Sen: Sir, I introduce the Bill.

12.34 hrs.

MOTION RE. APPRAISAL AND
PROSPECTS OF SECOND FIVE
YEAR PLAN—contd.

Mr. Speaker: The House will now resume discussion on the motion regarding Memorandum on Appraisal and Prospects of the Second Five-Year Plan, which was moved on the 17th September, 1958 and the substitute motions Nos. 1 to 16, 18 and 19 moved thereto yesterday. Out of ten hours allotted to this motion, four hours now remain, excluding the time taken after 5 P.M. yesterday.

Shri Satyendra Narayan Sinha may continue his speech.

Shri Mohammed Imam (Chitaldrug): I submit that the time may be extended. Very few hon. Members from this side have taken part. As a matter of fact, only four as against 16 hon. Members from the other side have spoken yesterday.

Shri Braj Raj Singh (Firozabad): As a matter of fact, the hon. Minister took one hour and 37 minutes.

Mr. Speaker: What does Shri Imam want? Half an hour?

Shri Mohammed Imam: Time may be extended.

Shri Khadilkar (Ahmednagar): Two hours more because it is an important problem.